

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES
LOK SABHA
UNSTARRED QUESTION NO.3192
TO BE ANSWERED ON 21ST MARCH, 2017
FISHING HARBOUR AND FISH LANDING CENTRE

3192. SHRIMATI JAYSHREEBEN PATEL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is considering to promote infrastructure facilities for fishing harbour and fish landing centre from the central assistance for Gujarat, if so, the details thereof;
- (b) whether the Government is considering to provide subsidy on interest of loan in fisheries, if so, the details thereof;
- (c) whether the Government has any proposal to increase the fish production of Gujarat to double the income of fishermen, if so, the details thereof;
- (d) whether there is any proposal with the Government for approval of development of fish harbour at Mangrol Phase-III;
- (e) if so, the details thereof along with the total project cost for development of the said fishing harbour; and
- (f) the details of the boats which are registered at Mangrol fishing harbour and the number of boats which can be accommodated after the development of Mangrol Phase-III?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
(SHRI SUDARSHAN BHAGAT)

(a) : Yes, Madam. The Department of Animal Husbandry, Dairying and Fisheries (DADF), Ministry of Agriculture and Farmers Welfare under the Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries provides financial assistance to the coastal State Governments including Gujarat and Union Territories for development of fishing harbours and fish landing centres.

(b) : No, Madam. The DADF at present has no such notified scheme to provide subsidy on interest of loan availed in the fisheries sector.

(c) : Yes, Madam. The Central Plan Scheme on Blue Revolution: Integrated Development and Management of Fisheries aims at a sustainable increase in the total fish production in the country to a level of 150 lakh tonne by the year 2019-20, with a view to increase the income of fishermen in the country including Gujarat.

(d) & (e) : Yes, Madam. The Project Sanctioning Committee (PSC) in the DADF in its meeting held on 27th February, 2017 considered the proposal of the Government of Gujarat for development of fishing harbour at Mangrol (Phase-III) in Junagadh District at an estimated cost of Rs.143.07 crore. The PSC recommended to restrict the total central grant at a maximum of Rs.25 crore for development of this fishing harbour and advised the State Government to relook at the details of the proposed fishing harbour project, keeping in view the availability of financial resources, both in the Central and State Government.

(f) The Government of Gujarat has reported a total of 1783 registered fishing boats at Mangrol. The proposed fishing harbour at Mangrol (Phase-III) has been designed to provide necessary facilities to a total of additional 1000 fishing vessels, comprising of 200 numbers of 10m Fibre Reinforced Plastic (FRP) boats and 800 numbers of 18m trawlers.
